

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT – IV**

**ITEM No. 108**  
**IB/660/ND/2020**

**IN THE MATTER OF:**

Entertainment Network India Ltd. ... Applicant/Petitioner

Vs

Praise Communications Pvt. Ltd. ... Respondent

**Order under Section 9 of IBC.**

**Order delivered on 15.01.2021**

**Coram:**

**DR. DEEPTI MUKESH,**  
**HON'BLE MEMBER (JUDICIAL)**  
**MS. SUMITA PURKAYASTHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant :  
For the Respondent :

**ORDER**

Learned Counsel for the Applicant states that he has been recently appointed and undertakes to serve the notice once again and file appropriate service affidavit.

List the matter on **19.02.2021**.

**Sd/-**  
**SUMITA PURKAYASTHA**  
**MEMBER (TECHNICAL)**

**Sd/-**  
**DR. DEEPTI MUKESH**  
**MEMBER (JUDICIAL)**